

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH : COURT NO. 3

SERVICE TAX Appeal No. 10711 of 2021-DB

[Arising out of Order-in-Original/Appeal No AHM-EXCUS-001-COM-002-21-22 dated 28.04.2021 passed by Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD-I]

JATEEN M GUPTA

...Appellant

VERSUS

C.C.E.-AHMEDABAD-I

...Respondent

APPEARANCE:

Present For the Appellant : Shri Amish Khandhar, CA, Shri Jigar Shah,
Advocate, Ms. Rashmin Vajes, CA

Present For the Respondent : Shri Ghanshyam Soni, Joint Commissioner
(Authorised Representative)

CORAM:

HON'BLE MEMBER (JUDICIAL), RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), RAJU

DATE OF HEARING : 03/12/2021

DATE OF DECISION : 17/03/2021

ORDER

The appeal is disposed of. For order see order of date in Service Tax
Appeal no. 10599 of 2021.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Diksha